

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat, Srinagar/Jammu

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**Subject:-** Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 14997 -JK(LD) of 2023**  
**DATED:- 08 - 11 - 2023**

Sanction is hereby accorded to the appointment of Officers of District Rajouri as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) for the cases indicated against each including Contempt Petition, if any, pending before the Hon'ble High Court of Jammu and Kashmir & Ladakh /Central Administrative Tribunal and any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government

No:-LAW-OIC/29/2023-10

Dated: -08 .11.2023

**Copy to the:-**

1. Learned Advocate General, J&K.
2. Financial Commissioner (Addl. Chief Secretary) Home Department, J&K
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Senior Law Officer, RD& PR. This is reference to your letter No. RDD-Legal/11/2020 Dated: - 06-11-2023.
9. Officer In-Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary, J&K.
11. Private Secretary to Law Secretary, J&K.
12. In-charge Website.
13. Government Order file.
14. Concerned file.

*Jawad*  
8/11/2023  
**(Jawad Murtaza Khan)**  
Assistant Legal Remembrancer

**Annexure to the Government Order No.14997 JK(LD) of 2023 dated 08-11-2023**

S.No.	Case No.	Title	OIC Recommended
1.	SWP No. 1297/2018	Mohd. Javaid v/s State of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
2.	WP (C) No. 127/2022	Sardari Lal v/s UT of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
3.	WP (C) No. 1311/2022& 1650/2022	Ajaz Ahmed v/s UT of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
4.	WP(C ) No. 1973/2022	Mohd. Akam v/s UT of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
5.	WP (C) No. 2327/2022	Bal Krishan v/s UT of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
6.	WP (C) 2832/2022	Sadam Hussain & Ors v/s UT of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
7.	WP (C) 1321/ 2023	Faizan Hussain v/s UT of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
8.	WP (C) /2023	Mohd. Aftar v/s UT of J&K & Ors	Vjay Kumar Verma , ACD Rajouri
9.	WP (C) 2130/2023	Abid Rashid Ganie v/s UT of J&K & Ors	Vilender Kumar Bhat, Under Secretary to Govt., RD&PR